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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 41/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Virendra R Gandhi & Ors.

V/s.

Vadilal International Pvt Ltd. & Ors.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

1. Part Conhactor

S.NO. NAME (CAPITAL LETTERS)

A B

DESIGNATION

Dri. Reso,

REPRESENTATION

SIGNATURE

2. A.R. Shith

Adv. 2

No. 2, 4,5

3. me. Marish Bheut

G. Adw.

Politur

4. Raheel Patel

Ado.

Respondent

<u>UKUEK</u>

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Parth Contractor present for Respondents no. 2, 4 and 5. Learned Counsel Mr. Raheel Patel present for Respondents no. 10 and 11. None present for other Respondents.

In view of order passed in IA 152/2017, list the matter on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.